

be set up there which will includes people's representatives...*(Interruptions)*

SHRI VINAY KATIYAR : Mr. Deputy Speaker, Sir, in this connection if the ruling given by hon. Speaker during the last session and the assurance given by the hon. Minister is fulfilled then this problem can be solved...*(Interruptions)*

SHRI ASHOK PRADHAN : Mr. Deputy Speaker, Sir, It has all been mentioned in the agreement concluded at that time. It also includes that electricity will be provided within an area of 12 kms. but, nothing has been done inspite of Government order. It is my humble submission through you that their problems should be completely resolved.

SHRI VIJAY GOEL : Mr. Deputy Speaker, Sir, I want to raise an urgent matter of Public importance.

MR. DEPUTY SPEAKER : Please sit down.

SHRI VIJAY GOEL : Mr. Deputy Speaker Sir, those who shout are being heard if we are not given a chance to speak how can we raise important points...*(Interruptions)*

MR. DEPUTY SPEAKER : No, you sit down. You can not go on like this. You can not speak without permission.

(Interruptions)

MR. DEPUTY SPEAKER : What has gone wrong with the mood of the House today. I am not allowing you.

(Interruptions)

13.00 hrs.

[English]

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands) : Mr. Deputy-Speaker, Sir, as you know, shipping is the lifeline for the Union Territory of Andaman and Nicobar Islands. The Islands are scattered from Port Blair, the Southern Island, the last Island, the Great Nicobar which is 350 nautical miles away. These Islands do suffer from lack of adequate inter-Island shipping services. For the last one year, the shipping services went from bad to worse and the people, particularly the tribal people living in those remote and isolated Islands, are suffering the most. Time and again, this matter was raised. I tried to draw the attention of the Government and the Minister of Surface Transport to take immediate action to provide inter-Island shipping services to those parts of the country but it was a futile attempt. That is why, once again, through you, I draw the attention of the Government as also the attention of all the Members, irrespective of party affiliations, to this issue and request the Government to kindly consider the plight of those people to have a link with Port Blair, the capital of the Andaman and Nicobar Islands, then how can these people live? Even their marketing facilities, even the vegetables grown by the farmers, and even the essential commodities are all affected due to lack of inadequate inter-Island shipping services.

The Minister of Parliamentary Affairs is busy talking with somebody, he has no time to hear this important issue raised by a Member coming from the Island Territory...*(Interruptions)*

I would, therefore, request him to kindly respond to this matter because it is not one individual person's issue but it is the issue of all the people living in that part. That is why, I request the Government that it should immediately provide one ship either on charter basis or a second-hand vessel should be purchased to provide immediate relief to the people living particularly in Great Nicobar Islands, in Kondul Islands, in Kamotra Islands, in Katchall Islands, in Chawra Islands, in Teresa Islands and in Car Nicobar Islands. I hope my appeal will not fall on deaf ears and the Government would do everything possible.

MR. DEPUTY-SPEAKER : Gentlemen, I have to make one announcement. Listen to me first, please.

On the Motion of Thanks on the President's Address, the reply of the hon. Prime Minister will be on Monday and not today, at 4 p.m.

(Interruptions)

[Translation]

MR. DEPUTY SPEAKER : Please listen to me. I will request Mr. Jena to meet me in the chamber to explain the attitude of the members of his party.

[English]

I feel that this should not be repeated in future.

SHRI RUPCHAND PAL : Sir, as you know, the IDPL was a very prestigious Central Public Sector Undertaking. It was one of the largest pharmaceutical companies of the world. It used to supply almost all the necessary essential life-saving drugs and that also at a very cheap price. But over the years because of mismanagement and corruption, such a prestigious Central Public Sector Undertaking had become sick. Ultimately, the work-force was reduced from 14,000 to 7500. As asked by the BIFR, the IDBI has submitted a revival plan which is very much against the PSU itself as also the work-force. All the trade unions together have submitted an alternative revival package which will retain all the existing work-force as also make it profitable.

I would, therefore, urge upon the Government not to accept the IDBI's proposed revival package but listen to the proposals of the employees, of all the trade unions about that alternative revival package so that this prestigious IDPL as also the people working in this prestigious public sector undertaking can be saved...*(Interruptions)*

[Translation]

MR. DEPUTY SPEAKER : I have no objection if he wants to say something.

(Interruptions)

[English]

MR. DEPUTY-SPEAKER : I have allowed Shri Goel.
(Interruptions)

[Translation]

SHRI VIJAY GOEL : I would like to draw attention of the House towards the issue of security of the citizens. Two incidents of bomb blast took place in my area, i.e. Sadar Parliamentary Constituency...(Interruptions)

[English]

DR. RAM CHANDRA DOME (Birbhum) : This is a very important issue...(Interruptions)

SHRI PRAMOTHES MUKHERJEE (WB) The revival package is a must...(Interruptions)

SHRI BASU DEB ACHARIA (Bankura) : The Minister is here. He should respond to this...(Interruptions)

SHRI PRAMOTHES MUKHERJEE : We demand a statement from the hon. Minister...(Interruptions)

DR. RAM CHANDRA DOME : We want to know the response of the hon. Minister...(Interruptions)

[Translation]

SHRI VIJAY GOEL : In Delhi 15 incidents of bomb blast have taken place since September 1993 till date...(Interruptions) There was bomb blast in Lajpat Nagar, in a bomb blast in Paharh Ganj eight people were injured. In the bomb blast incident of Geeta Colony 4 persons were injured, in a bomb blast in Sadar Bazar on 3rd January...(Interruptions). I want to point out that the Intelligence Bureau had not given any forewarning even in a single case of bomb blast. Delhi Police gave no hint of any apprehension in any of these cases...(Interruptions)

[English]

MR. DEPUTY SPEAKER : I have allowed Shri Goel. After that I will ask the Minister if he wants to say anything.

[Translation]

SHRI VIJAY GOEL : What message will go to the nation if so much sense of insecurity prevails in Delhi, the capital of the country. In my constituency two bomb blasts took place, that too in the crowded area of Sabzi Mandi but the incidents were not reported to the Chief Minister...(Interruptions) I want that the Union Home Minister should make a statement in this regard. This is the sixteenth incident of bomb blast in Delhi which has jeopardized the security of denizens of Delhi. The Intelligence Bureau should be asked as to why no caution was issued by them even in a single case of bomb blast...(Interruptions) Sir, You please ask the Home Minister to make a statement in this regard ... (Interruptions)

[English]

MR. DEPUTY SPEAKER : Do you want to say anything?

SHRIMATI GEETA MUKHERJEE (Panskura) : They have not been paid wages since January. What does the Minister want to do about it?

[Translation]

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : Mr. Deputy Speaker, Sir, two days ago some comrades of a Union had met me and given me a memorandum seeking to know as to how that unit could be revived. After obtaining complete information from the Department I would certainly appraise them of the latest position in this regard. They had met me in my office. I have my sympathies with them but you see the nation is passing through severe economic crisis. I am helpless in this matter, even then I am trying to find out as to what can be done in this regard.

[English]

MR. DEPUTY SPEAKER : The House stands adjourned to meet at 14.10 hours.

13.08 hrs.

The Lok Sabha then adjourned for Lunch till ten minutes past Fourteen of the Clock.

14.16 hrs.

The Lok Sabha re-assembled after Lunch at Sixteen Minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

MATTERS UNDER RULE 377

(i) Need to strengthen core sector for generation of Power

[Translation]

PROF. AJIT KUMAR MEHTA (Samastipur) : Even after five years of Liberalization of the economy the country could not make desired economic progress to lack of strong basic infrastructure mainly due to inadequate availability of power. The Government has made an arrangement of separate captive coal mines for the core sector to solve the problem of inadequate availability of power. Despite this the private entrepreneurs could not make any significant progress in this direction. It is, therefore, essential that the Government should strengthen this core sector instead of totally depending on private entrepreneurs. Allocating one mining block to various users is not the only solution. The private entrepreneurs will adopt latest technologies to maximise their production which in turn will reduce the employment opportunities. This apart, motivated by an urge to maximise their profit these private entrepreneurs will remain indifferent towards maintenance of mines, in the same way, as was seen prior to nationalisation of Coal mines. It would be better if the Government streamlines the coal mining operations and restructures the coal mines as it would attract the